

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 515/2019

In the matter of:

President, Budhela Welfare Association ...Applicant

Versus

Govt. of NCT of Delhi. ...Respondents

NDOH:-21.11.2019

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Filed by:

(Dr. Chandra Prakash)
Sr. Environmental Engineer

New Delhi:

Dated: __.11.2019.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 515/2019

In the matter of:

President, Budhela Welfare Association ...Applicant

Versus

Govt. of NCT of Delhi. ...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO
ORDER DATED 05.08.2019.**

1. That this Hon`ble Tribunal took up the above referred matter on 05.08.2019 and pleased to issue following directions:

“Grievance in this letter, which has been treated as an application is against illegal use of the Dussehra Ground Park in ward no. 20, Vikas Puri, Delhi for commercial purposes...”

2. That, site inspection was carried out by the Official of the Delhi Pollution Control Committee on 27.08.2019 and it was observed:

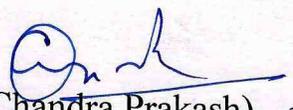
- Solid waste was observed inside the park and Pigs were moving and feeding the waste.
- Tent Pipe and other material (Curtains & tables) were observed for organization the function.
- Solid waste was openly lying at outside of the park, near the wall of the ground towards community centre of SDMC, Vikas Puri.
- Cow and Pigs were observed in the said solid waste lying openly at outside the park.

Copy of the inspection report dated 27.08.2019 alongwith Photographs are enclosed herewith as Annexure-1.

3. That, DPCC has issued a letter dated 07.10.2019 to The Deputy Commissioner, South DMC to take necessary action and provide Action Taken Report in the matter. Copy of the letter dated 07.10.2019 is enclosed herewith as Annexure-2.
4. That, South Delhi Municipal Corporation (SDMC) in terms of letter dated 07.10.2019 has provided Action Taken Report dated 13.11.2019, following are submitted:
 - i. Dusshera ground park in ward Number – 205, Vikas Puri belong to SDMC and the same is allowed for booking for organizing the function.
 - ii. Regarding sanitation works, it is submitted that a regular sanitation work around the park and in the areas are undertaken by SDMC.

Copy of the Action Taken Report alongwith photographs dated 13.11.2019 is enclosed herewith as Annexure-3.

The present status report may kindly be taken on record, as cause of action does not survive any more hence, matter may kindly be disposed off.


(Dr. Chandra Prakash)
Sr. Environmental Engineer

Inspection Report

Sub: - OA No. 515/2019 "President Budhela Welfare Association Vs GNCTD.

Vide order of Hon'ble NGT "Let the Delhi Pollution Control Committee (DPCC) look into the matter, take appropriate action in accordance with law and furnish a factual and actiontaken report in the matter within one month by email at judicial-ngt@gov.in. "

As per order of Hon'ble NGT Dated 05.08.2019 inspection of the Dusehra Ground, Vikas puri, Budhela Village, Delhi was carried out by DPCC Officials on 27.08.2019. It was observed during inspection that:-

- Solid waste was observed inside the park and Pigs were moving and feeding the waste.
- Tent Pipe and other material (Curtains & tables) were observed for organizing the function.
- Solid waste was openly lying at outside of the park, near the wall of the ground towards community centre of SDMC, Vikas Puri.
- Cow and Pigs were observed in the said solid waste lying openly at outside the park.

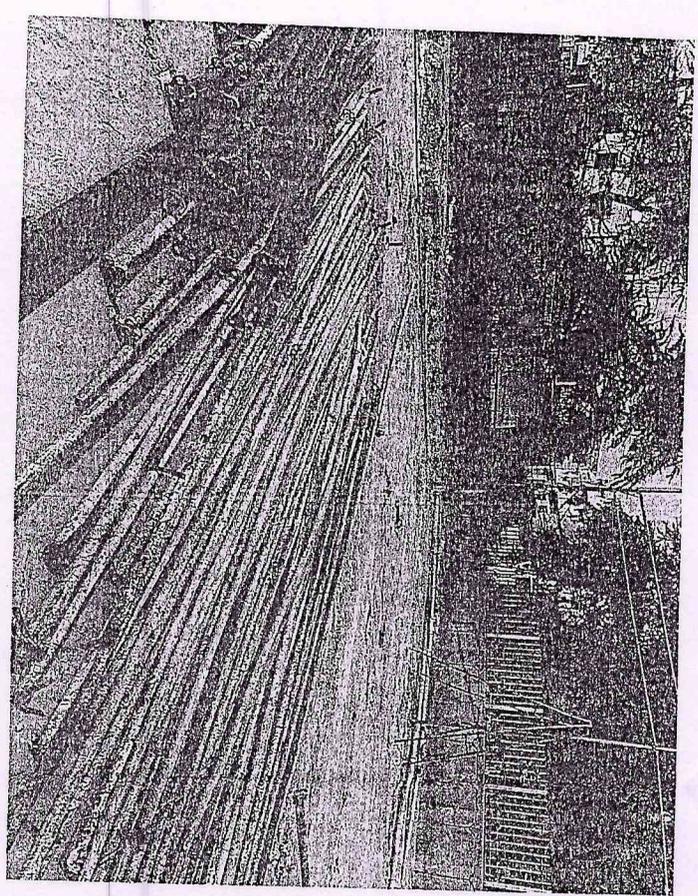
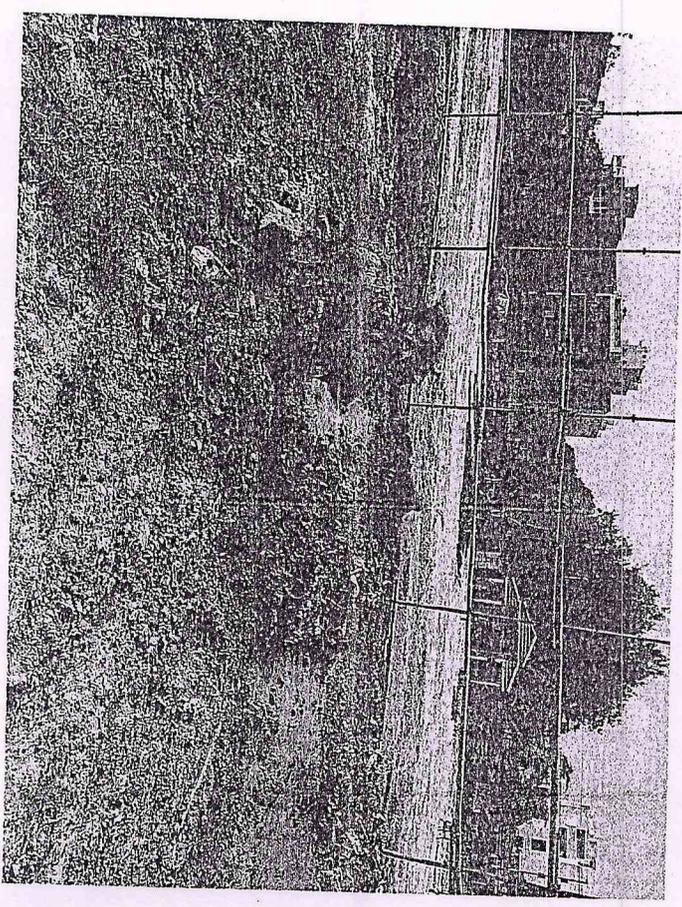
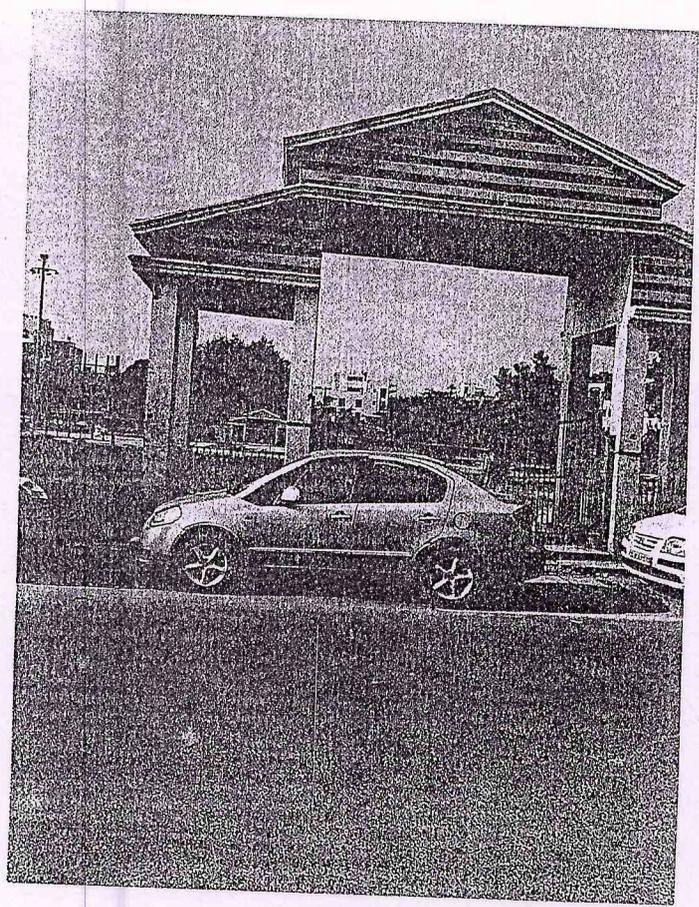
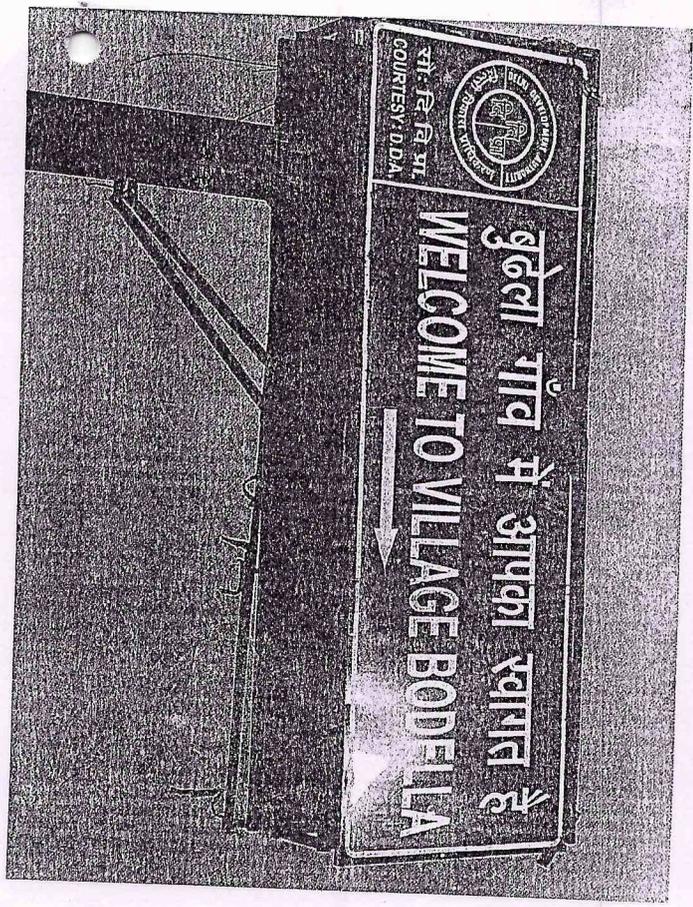


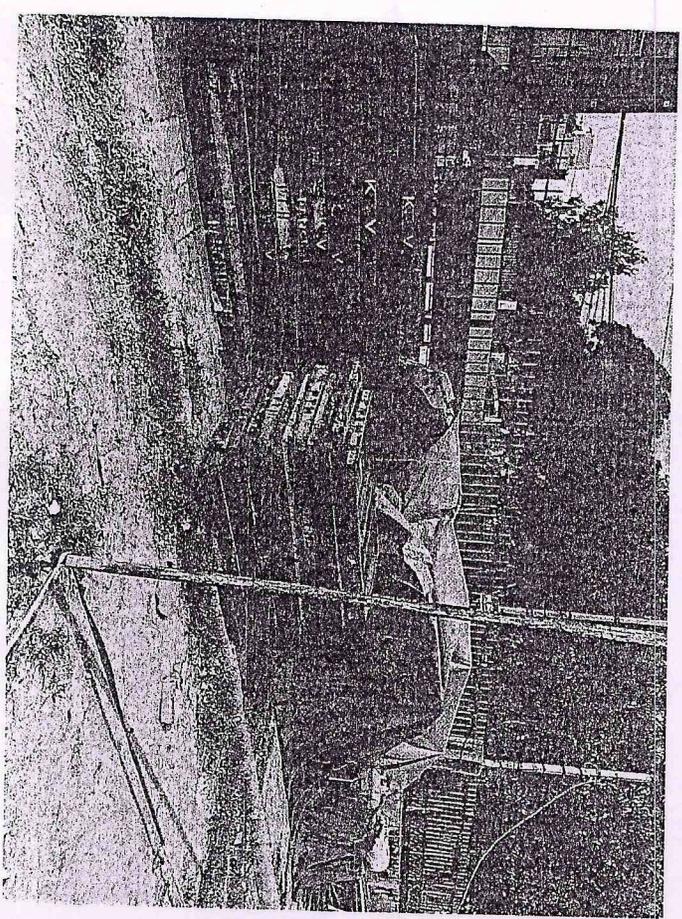
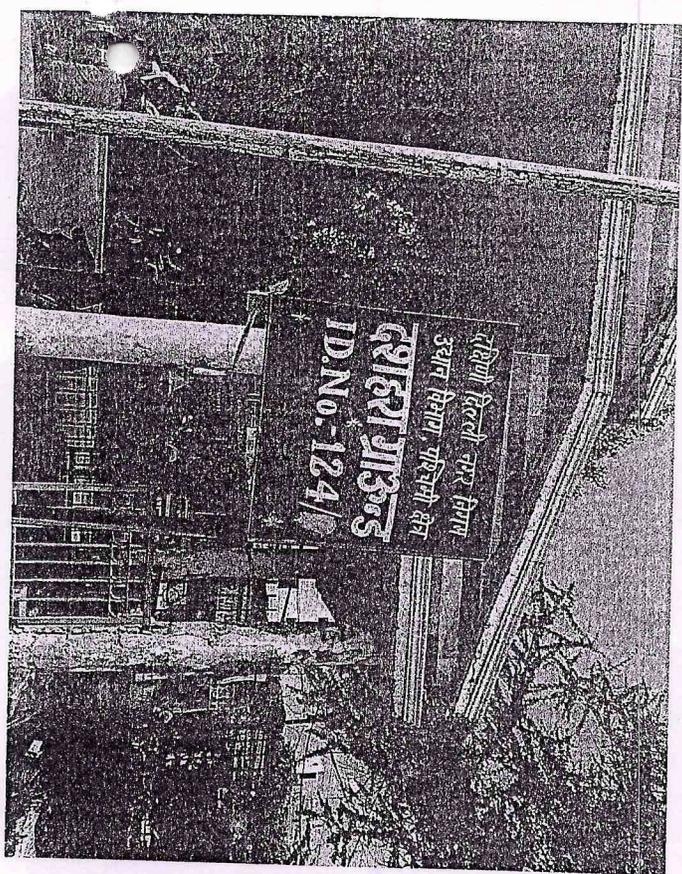
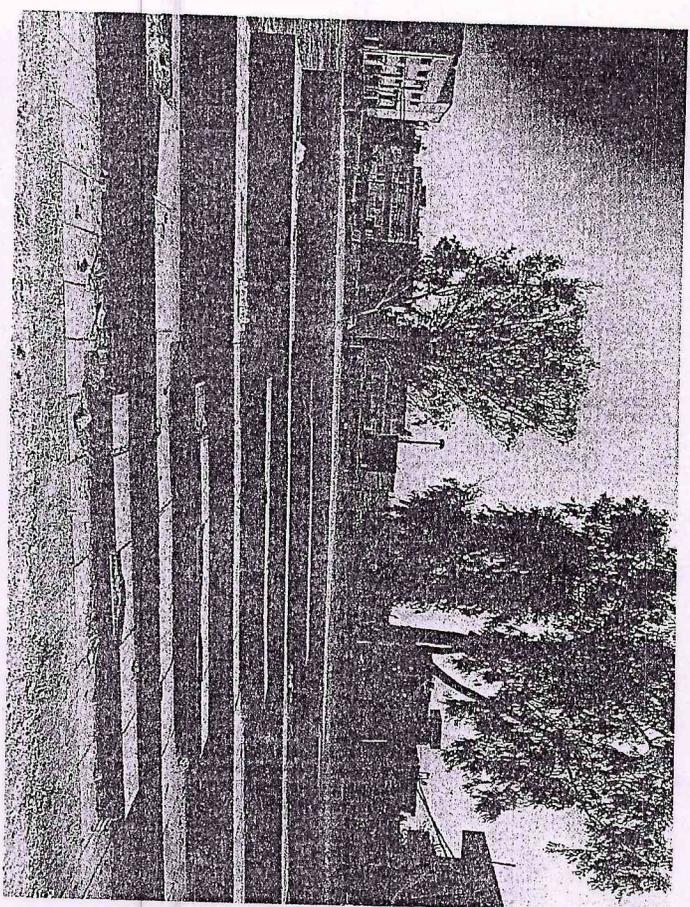
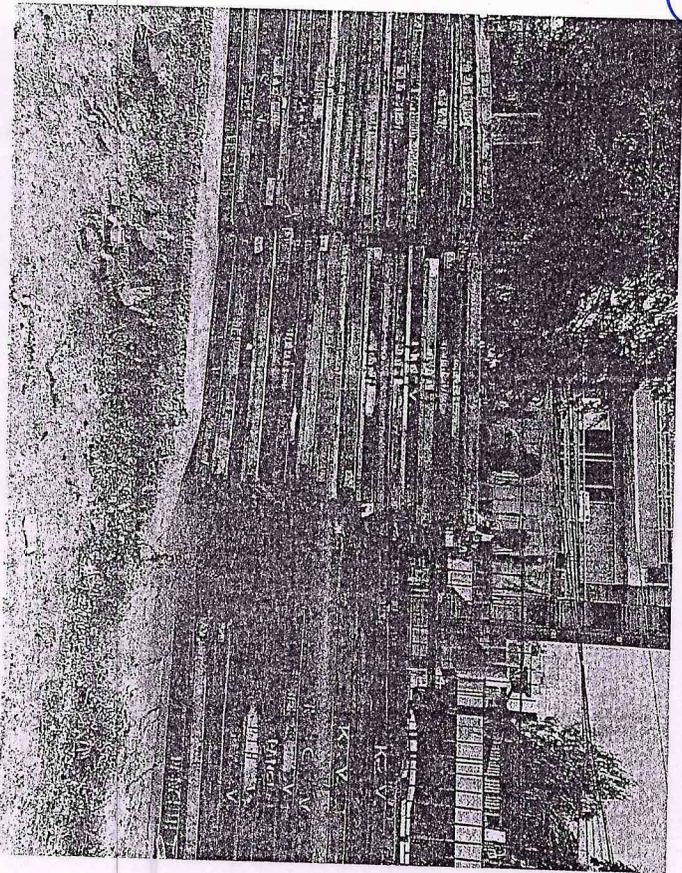
(K. Kumar)

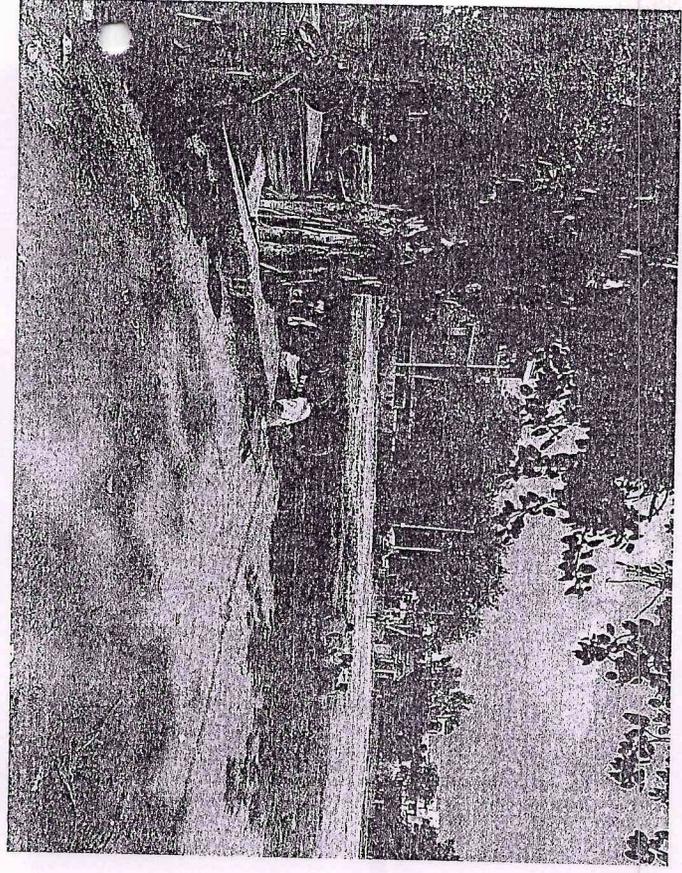
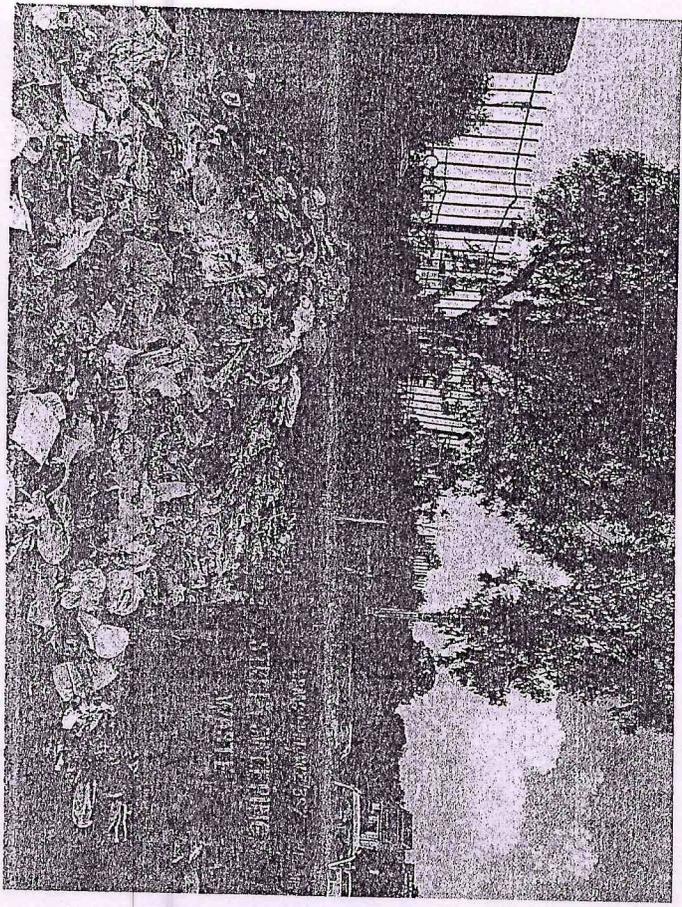
AEE (DPCC)

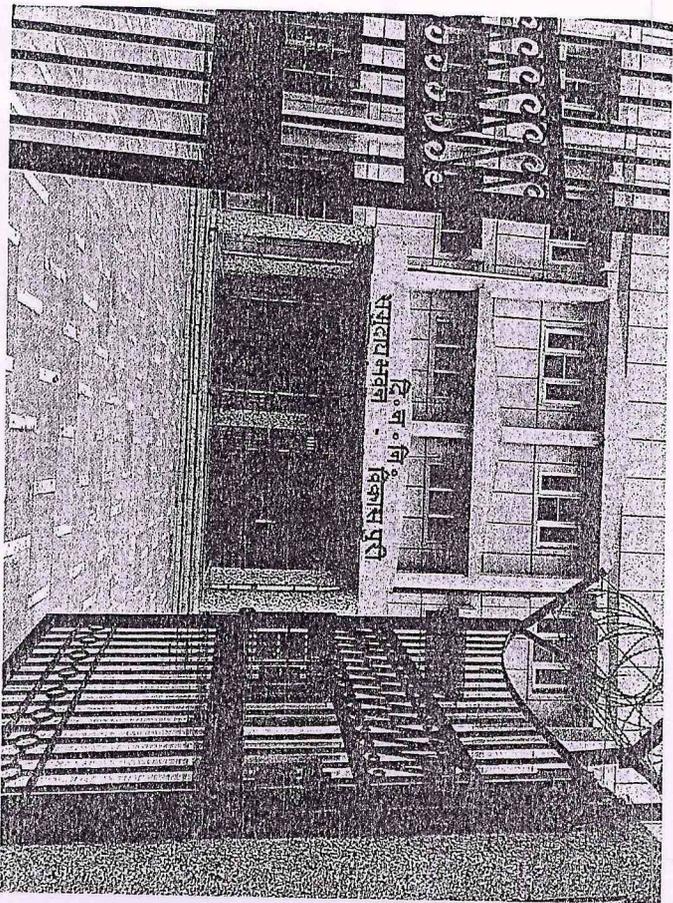
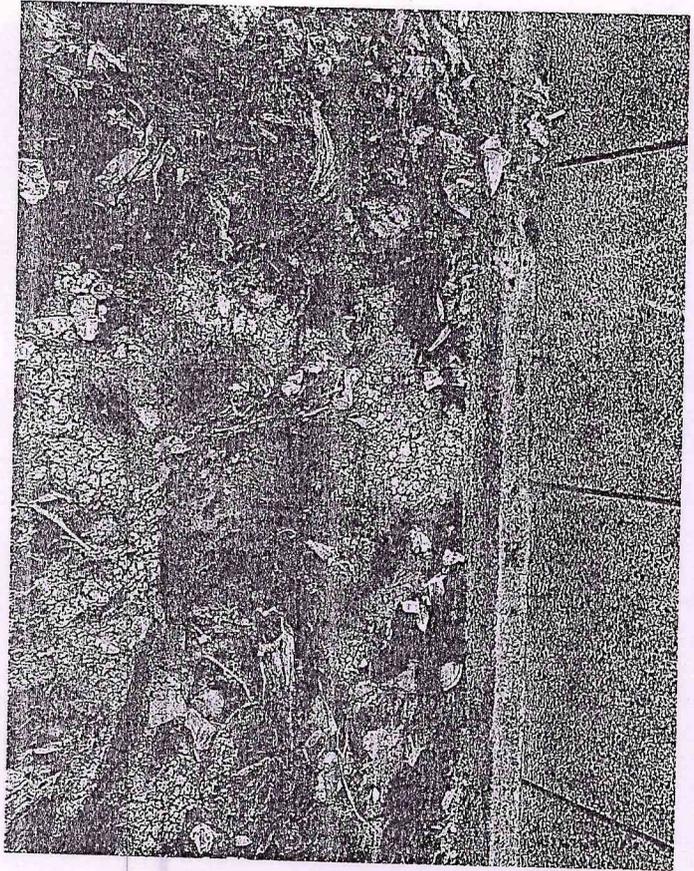
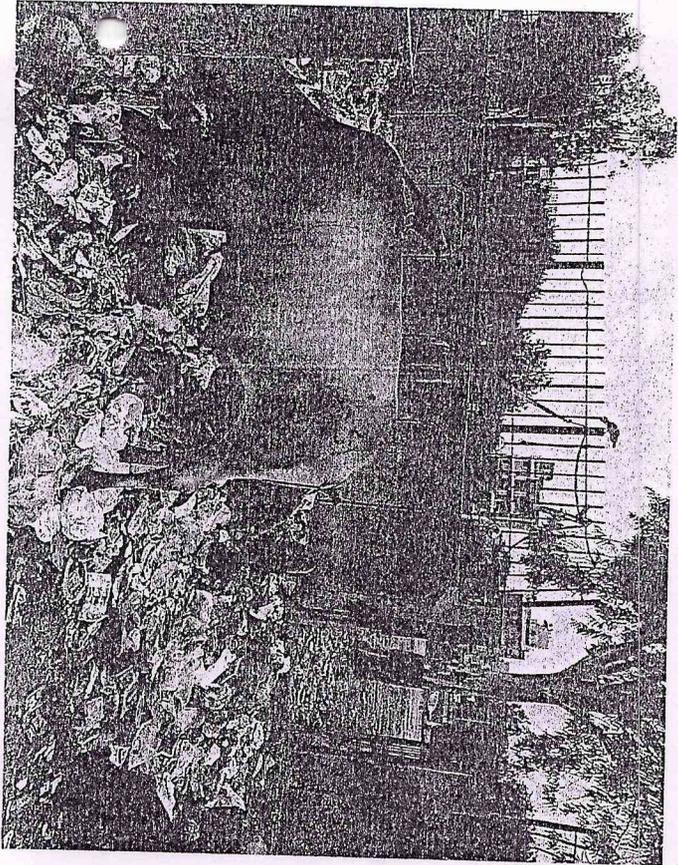
KRISHAN KUMAR
AEE

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DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
4th, 5th & 6th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6
visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC/CMC-II/NGT/2019/2953

Dated: 07/10/19

To,
The Deputy Commissioner,
South Delhi Municipal Corporation (South West Zone),
Near Dhansa Stand, Najafgarh,
New Delhi- 110043

Subject: - Order passed by Hon'ble NGT dt. 05.08.2019 in OA No. 515/2019 "President, Budhela Welfare Association Vs. GNCTD".

Sir,

This has reference to order of Hon'ble NGT dated 05.08.2019 in OA No. 515/2019 "President, Budhela Welfare Association Vs. GNCTD" against illegal use of the Dusshera Ground park in ward no. 20, Vikas Puri, Delhi for commercial purposes.

In compliance of the Hon'ble NGT order dated 05.08.2019, inspection of the Dusshera Ground, Vikas Puri, Budhela Village, Delhi was carried out by DPCC officials on 27.08.2019. The following deficiencies were observed during the inspection:-

- Solid waste was inside the park and Pigs were moving and feeding the waste.
- Tent pipe and other material (Curtains & tables) were observed for organizing the function.
- Solid waste was openly lying at outside of the park, near the wall of the ground towards community centre of SDMC, Vikas puri.
- Cow and Pigs were observed in the said solid waste lying openly at outside the park.

In view of above, you are requested to take necessary action and provide Action Taken Report to this office within 15 days, so that Hon'ble NGT could be apprised.

NDOH : 21.11.2019

Yours Sincerely,

(Dr. Chandra Prakash)

Incharge, CMC-II

o/c.



**SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE ASSTT. COMMISSIONER/WZ
NEAR SHIVAJI COLLEGE, SHIVAJI PLACE, RAJA GARDEN,
NEW DELHI-110027**

Annexure-3 (9)



No: AC/WZ/SDMC/2019/D- 1702

Dated: 13/11/19

To,

Dr. Chandra Prakash
Incharge, CMC-II
DPCC

Subject:- Order passed by Hon'ble NGT dt. 05.08.2019 in OA No. 515/2019.

Sir,

This is in reference to your letter no. DPCC/CMC-II/NGT/2019/8953 dated 07.10.2019

In this connection, following are submitted:

(i) the said Dusshera ground park in ward No.-20S, Vikas Puri belong to SDMC and the same is allowed for booking for organizing the functions.(copy of the booking receipt is enclosed).

(ii) Regarding sanitation works, it is submitted that a regular sanitation work around the park and in the areas are undertaken by SDMC. The recent photograph is also enclosed for the reference.

This is for your kind information and necessary action please.

Patanjali

**Asstt. Commissioner
West Zone, SDMC**



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2019.11.13 13:26

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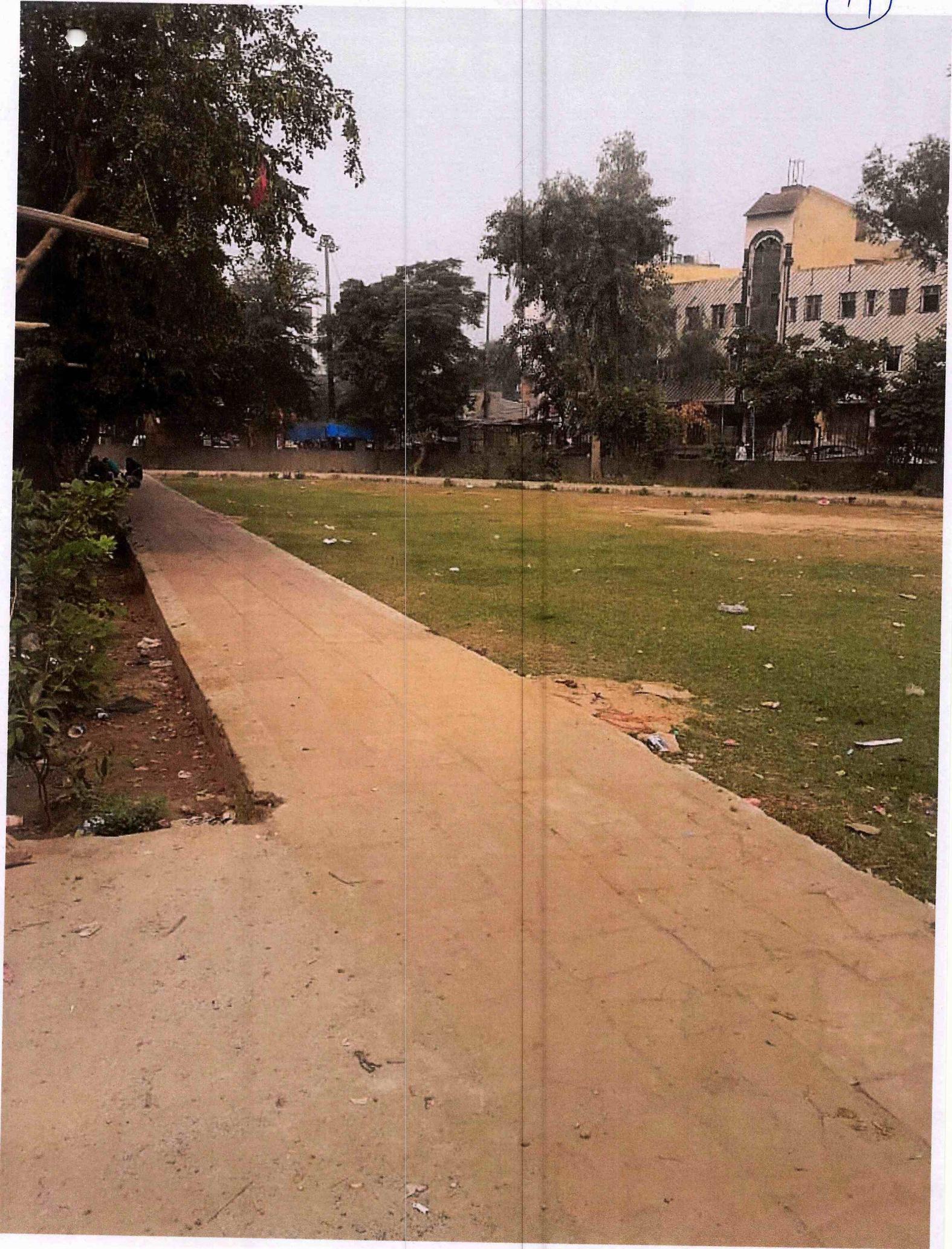
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2019.11.13 13:25

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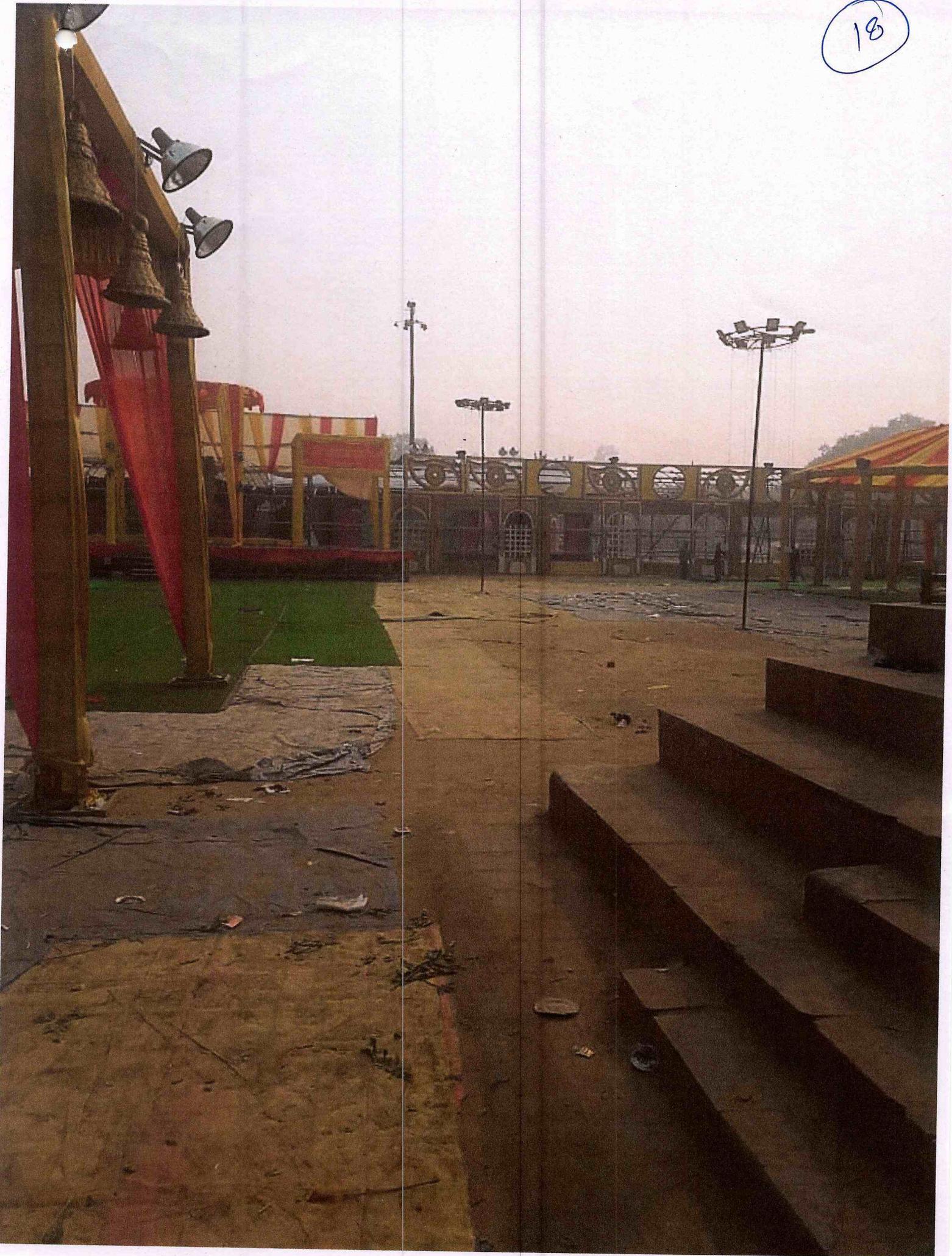
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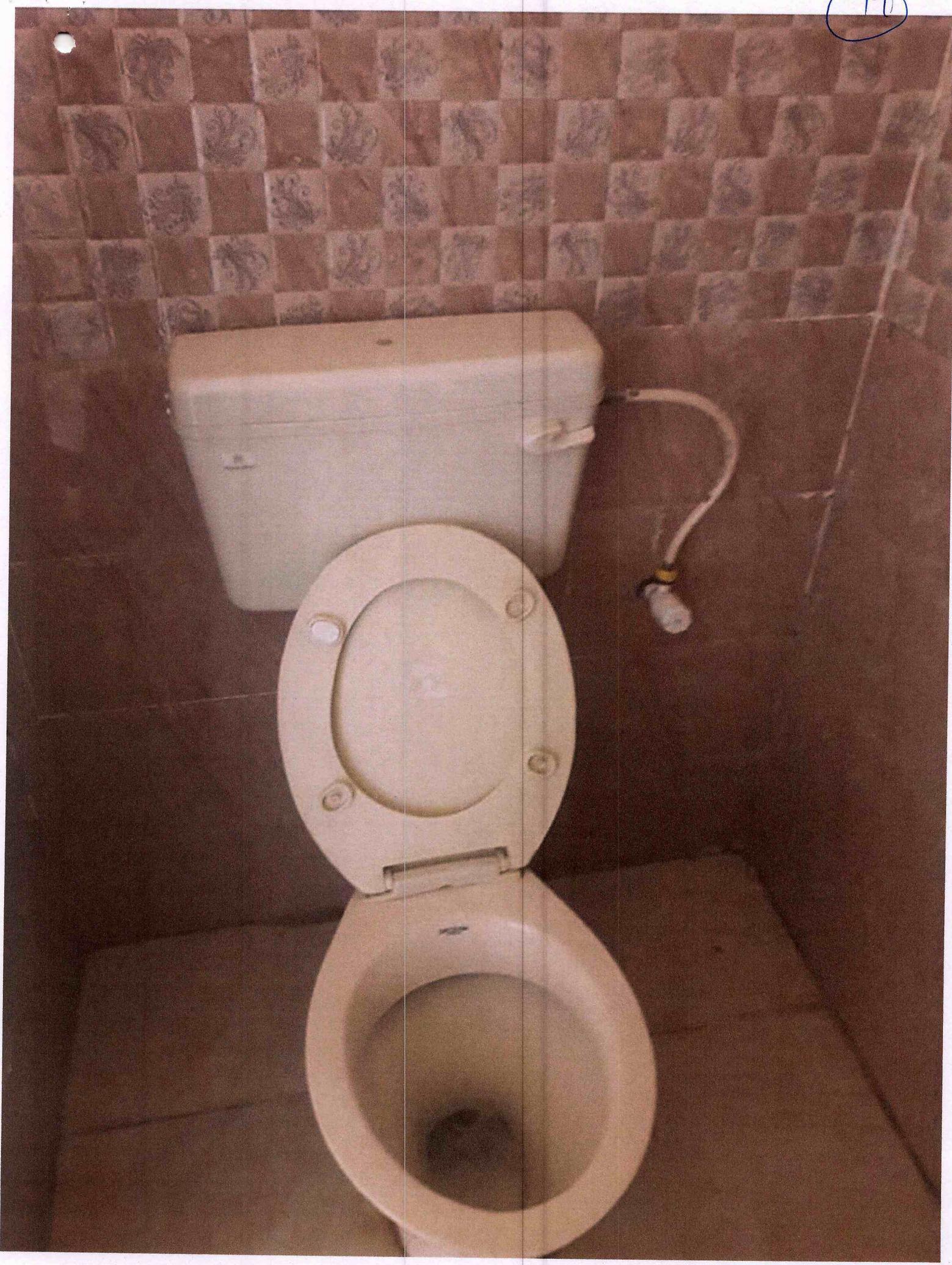
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SOUTH DELHI MUNICIPAL CORPORATION
Form G8A



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GR 7262326

SC 588971

रसीद नं. / Receipt No.: 231170 (Booking ID) दिनांक / Date : 20/08/2019
आवेदक संदर्भ सं. / Applicant's Ref. No.: KHUSHAL CHOUDHARY विभाग / Department : Horticulture
आवेदक का नाम / Applicant's Name : JANTA FLATS VIKAS PURI NEW DELHI क्षेत्र / Zone : West Zone
पता / Address :

Below mentioned amount received, will be credited to the concerned accounts.

लेखाशीर्ष / Head of A/c	विवरण / Particulars	राशि / Amount
	Park Ground Rent (Rs.)	5000.00
	Cleaning Charges (Rs.)	1000.00
	Security Deposit (DD) (Rs.)	5000.00
	License Fee (Rs.)	500.00
	GST (Rs.)	1710.00
	Transaction Fee (Rs.)	10.00

राशि (शब्दों में) / Amount (in words) : Rupees Sixteen Thousand Two Hundred Twenty Only

कुल / Total : 16220.00

चेक/डी.डी. नं. / Cheque/DD No. : बैंक / Bank : शाखा / Branch :

Purpose: Marriage Number of days: 1 (10/11/2019 - 10/11/2019)
SC 588971

West/West/Kumar

- * कम्प्यूटरिकृत रसीद, हस्ताक्षर आवश्यक नहीं। This is a computerised receipt, does not require authorised signature.
- * चेक भुगतान स्वीकृत होने की स्थिति में। Cheque subject to realisation/authorisation.

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SOUTH DELHI MUNICIPAL CORPORATION
Form G8A



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GB 7270673

SC 630677

रसीद नं / Receipt No. 231704 (Booking No.)
आवेदक संदर्भ नं. / Applicant's Ref. No. NAIRAJ DUTT SHARMA
आवेदक का नाम / Applicant's Name NAIRAJ DUTT SHARMA
पता / Address

दिनांक / Date 28/09/2019
विभाग / Department Horticulture
क्षेत्र / Zone West Zone

Below mentioned amount received will be credited to the concerned account.

लेखाशीर्ष (Head of A/c)	विवरण / Particulars	राशि / Amount
Park Ground Rent (Rs.)		8000.00
Cleaning Charges (Rs.)		1000.00
Security Deposit (DD) (Rs.)		5000.00
License Fee (Rs.)		500.00
GST (Rs.)		1710.00
Transaction Fee (Rs.)		10.00

राशि (शब्दों में) / Amount (in words): Rupees Sixteen Thousand Two Hundred Twenty Only
कुल / Total 20000.00

बैंक डी.डी. नं. / Cheque/DD No. बैंक / Bank : शाखा / Branch :
Purpose: Marriage Number of days: 1 (08/11/2019 - 08/11/2019)
SC630677

- कम्प्यूटरीकृत रसीद, हस्ताक्षर आवश्यक नहीं। This is a computerised receipt, does not require authorised signature.
- बैंक भुगतान स्वीकृत होने की स्थिति में। Cheque subject to realisation/authorisation.

West/pradsep prashar

28



दक्षिणी दिल्ली नगर निगम
SOUTH DELHI MUNICIPAL CORPORATION



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Form G8A

SC 588972

रसीद नं. / Receipt No. (श) / 262343

आवेदक सदस्य सं. / Applicant's Ref. No. 231171 (Booking ID)

आवेदक का नाम / Applicant's Name PRUSHANK CHOUHAN

पता / Address 511 SITE 1 JANTA FLATS VIKAS PURI NEW DELHI

दिनांक / Date

विभाग / Department

क्षेत्र / Zone

20/08/2019

Horticulture

West Zone

Below mentioned amount received, will be credited to the concerned accounts

लेखाशीर्ष / Head of Ac	विवरण / Particulars	राशि / Amount
	Park Ground Rent (Rs.)	
	Cleaning Charges (Rs.)	8000.00
	Security Deposit (DD) (Rs.)	1700.00
	License Fees (Rs.)	5000.00
	GST (Rs.)	800.00
	Transaction Fee (Rs.)	1710.00
		17210

राशि (शब्दों में) / Amount (in words):

चैक/डी.डी.नं. / Cheque/DD No. Rupees Sixteen Thousand and Two Hundred Two
बैंक / Bank and Two Hundred Two शाखा / Branch :

कुल / Total :

18220.00

Park Name: Park Eushers Ground F Block Opp F1 & F2 Lawn No 2 Vikas puri Park ID: FSMVZ124/2

Purpose: ~~विकासपुरी ग्राउंड पर~~ RECEPTION Workover on days: 11/11/2019 - 11/11/2019

- कम्प्यूटरीकृत रसीद, हस्ताक्षर आवश्यक नहीं। This is a computerised receipt, does not require authorised signature.
- चैक भुगतान स्वीकृत होने की स्थिति में। Cheque subject to realisation/authorisation.